

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1453
ANSWERED ON:30.07.2003
CREATION OF JOBS
IQBAL AHMED SARADGI

Will the Minister of PLANNING be pleased to state:

- (a) Whether the Planning Commission had convened a crucial meeting of Secretaries of several Central Government departments and State Planning Secretaries in the month of June with a view to set up a fool-proof mechanism to achieve the target of five crore jobs during the Tenth Plan period;
- (b) if so, whether any concrete plan of action in this regard has been prepared by the Planning Commission;
- (c) if so, the suggestions made by the Planning Commission to the Central and State Government and the extent to which they have been accepted by both;
- (d) Whether the Planning Commission is likely to monitor the progress of the action plan; and
- (e) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI S.B. MOOKHERJEE)

(a): Yes Sir, a Conference of State Governments' Planning Secretaries was held in Planning Commission on 2-6-2003. The Conference discussed various issues like approach of State Governments for creation of employment opportunities, the constraints that have to be removed and to develop a monitoring mechanism for employment generation at State level.

(b), (c), (d) & (e) : After deliberations at the Conference, a Task Force has been set up on formulation of State level employment strategy, monitoring employment generation at the State level and implementation of the employment related programmes and policies in the Tenth Plan by the State Governments.

A Copy of the Order constituting the Task Force, which inter-alia describe its scope of work, is enclosed at Annexure -I

No.P-12049/14/03/LEM/ERS
Government of India
Planning Commission

(LEM Division)

Yojana Bhavan, Sansad Marg,
New Delhi, the 1st July, 2003

ORDER

Subject: Task Force on Employment Strategies and Employment Monitoring at State Level

It has been decided to set up a Task Force on formulation of State level employment strategy, monitoring employment generation at State level and implementation of the

employment related programmes and policies in the Tenth Plan by the State Governments.

2. The terms of reference will be as follows:

2.1 An indicative assessment of State-wise distribution of the five year target of 50 million employment opportunities;

(i) on the basis of information received from the States and

(ii) utilizing States` analysis of employment strategy.

2.2.1 To suggest changes, at State level, in (a) the school education and vocational training systems; and (b) the labour hiring and manpower recruitment policies and procedures; so as to

(i) reduce the mismatch between facilities for vocational training and demand for labour in the State; and

(ii) to prepare the large number of 15+ youth passing out of schools at class VIII stage for gainful employment as and when they enter labour force.

2.2.2 To suggest modalities for strengthening the link between vocational training and employment at State and district level, particularly for the youth and women in Rural Areas.

2.3.1 To suggest guidelines for preparing an employment policy at State level.

2.3.2 To evolve, on consensus basis, the procedure of monitoring employment generation in the States so as to have an integrated holistic picture conforming to the Tenth Plan Employment strategy; and

2.3.3 To suggest a Nodal Department, in the State administration, responsible for employment and vocational training.

2.4 To recommend measures for strengthening of State level and district level statistical system(s) for estimating and/or enumerating the employment opportunities created at the level of households and/or economic establishments.

2.5 To recommend the measures to strengthen planning process on employment, at State level and at National level, towards:

2.5.1 Augmenting the creation of employment opportunities;

2.5.2 Improving the productivity and income of labour, particularly in the tiny, small and medium establishments;

2.5.3 Building in the direct and indirect employment creation through public sector projects and the programmes, as a target variable, in the project appraisal methodologies and procedures; and

2.5.4 Identifying the employment dimension in formulation and implementation of economic policies

2.6 To consider any other matter related with or incidental to above terms of reference.

3. The composition of the Task Force will be as follows:

Dr. S.P. Gupta, Member (LEM), Planning Commission

Chairman

I. State Governments

Chief Minister, Government of GOA Member

Eastern Region

1. Planning Secretary (West Bengal) Member

2. Planning Secretary (Orissa) Member

Northern Region

3. Planning Secretary (Uttar Pradesh) Member

4. Planning Secretary (Punjab) Member

Western Region

5. Planning Secretary (Gujarat) Member

6. Planning Secretary (Maharashtra) Member

Southern Region

7. Planning Secretary (Andhra Pradesh) Member

8. Planning Secretary (Tamil Nadu) Member

North Eastern Region

9. Planning Secretary (Assam) Member

II. Central Government Departments:

10. Secretary, Planning Commission Member

11. Secretary, Elementary Education & Literacy Member

12. Secretary, Secondary & Higher Education Member

13. Secretary (Statistics) Member

14. Secretary (Labour) Member

15. Secretary (Agriculture & Cooperation) Member

16. Secretary (Rural Development) Member

17. Secretary (Urban Employment & Poverty Alleviation) Member

18. Secretary (SSI & A&RI) Member

19. Secretary (Textiles) Member

20. Principal Adviser (LEM), Planning Commission Member

III. Industry & Employers

21-24 Four representatives of Chamber of Commerce, Members
Industry, Small Scale Industry and Trade

IV. Experts in related fields

25. Chairman (KVIC) Member

26. Dr. V. Kurian Member

Or representative as alternate Member

27. Representative OF SEWA Member

28. Shri Nanaji Deshmukh Member

Or a representative as alternate Member

29. An Expert on Vocational Training Member

30. Prof. Amitabh Kundu, JNU (Expert on employment) Member

31. Prof. (Retd.) Ruddar Dutt (Expert on Labour) Member

32. Director (IAMR) Member

33. Adviser (LEM), Planning Commission Member-Secretary

4. Task Force may co-opt any other experts(s) as Member (s) of the Task Force.

5. The Chairman of the Task Force may invite specialist (s) to the meeting (s) of the Task Force.

6. The Task Force will submit its Report by March 2004. An Interim Report will be submitted by December 2003.

7. `Labour, Employment & Manpower` Division in the Planning Commission will act as the Secretariat for the Task Force. In the Planning Commission, the Nodal Officer for the Task Force will be Mrs. Padmaja Mehta, Director (LEM), (Room No.561, Yojana Bhawan, New Delhi. Telephone No.23096541).

8. The expenses towards TA/DA of the official members will be met by respective Government Departments/Institutions, to which they belong. The TA/DA to non-official Members and invitees to meetings will be paid by Planning Commission as admissible to Grade I Officers of the Government of India.

-Sd/-

(T.R. Meena)
Director (Administration)

Copy to: Chairman, all the Members and Member-Secretary of the Task Force Copy for information to:

1. PS to Deputy Chairman, Planning Commission

2. PS to MOS (Planning)

3. PS to Chairman of Task force & Member (LEM) (Dr. S.P.Gupta)

4. PS to Members (DNT)/(KV).(SP)/(KA)(NKS), Planning Commission

5. Sr. PPS to Secretary, Planning Commission
6. Pr. Advisers/Advisers, Planning Commission
- 7 I.F. Cell, Planning Commission
8. Pay and Accounts Officer, Planning Commission
9. Director (Admn.), Planning Commission
10. Information Officer, Planning Commission